

GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS
RAJYA SABHA
QUESTION NO 21.04.2010
ANSWERED ON
GRANTING PAROLE TO ULFA LEADERS .

2820

SHRI MOINUL HASSAN

Will the Minister of HOME AFFAIRS be pleased to state :-

- (a) whether United Liberation Front of Assam (ULFA) leaders reiterated that peace talks can begin only if their leaders are freed from jail;
- (b) whether it is a fact that Government of Assam is keen on granting parole to at least eight top jailed ULFA leaders to facilitate peace talks;
- (c) whether Government is apprehensive that the rebel leaders might jump parole and go underground; and
- (d) if so, what is Government's stand on the issue?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI MULLAPPALLY RAMACHANDRAN)

- (a): The Government of Assam has informed that no such demand has been received from United Liberation Front of Assam (ULFA).
- (b) to (d): In view of (a) above, do not arise.